

IN THE NATIONAL GREEN TRIBUNAL, NEW DELHI

OA No.-1247/2024

Kings Garden Residents Welfare Society

Petitioner....

Versus

State of Punjab & Ors.

Respondents....

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Place: Chandigarh

Deponent

Dated: 07.02.2025

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Dr. Hitinder Kaur,

Director Health and Family Welfare, Punjab.

IN THE NATIONAL GREEN TRIBUNAL, NEW DELHI

OA-1247/2024

Kings Garden Residents Welfare Society.

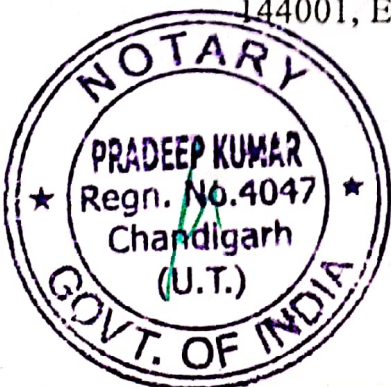
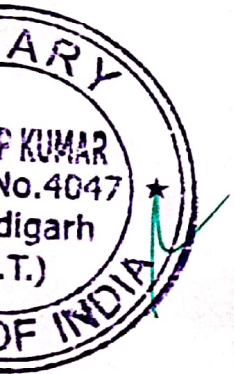
Petitioner....

Versus

1. State of Punjab through Principal Secretary, Department of Local Government, Punjab office address Room No. 105, 1st Floor, Punjab Municipal Bhawan, Sector 35 A, U.T. Chandigarh- 160022, Email: pgrs.lg@punjab.gov.in (Respondent No.1)
2. Department of Health and Family Welfare, Punjab, Through its Secretary, Punjab Mini Secretariat, Sector 9. U.T, Chandigarh-160009. Email: pshfw@punjab.gov.in (Respondent No.2)
3. Punjab Pollution Control Board, Through its Member Secretary, Vatavaran Bhawan, Nabha Road, District Patiala, Punjab 147001, Email: msppb@gmail.com/msppcb@punjab.gov.in (Respondent No.3)
4. Environmental Engineer, Punjab Pollution Control Board, Regional Office, Focal Point, Jalandhar, District Jalandhar Punjab-144002, Email: cerojalandhar@gmail.com, (Respondent No.4)
5. Deputy Commissioner, Jalandhar District Administrative Complex, Jalandhar City, District Jalandhar, Punjab- 144001, Email: de.jal@punjabmail.gov.in. (Respondent No.5)
6. Municipal Corporation, Jalandhar Through its Mayor office at 1st Floor Dr. B.R. Ambedkar, Admin Complex, Jalandhar City: District Jalandhar Punjab 144001, Email: commissioner.mcj@gmail.com, (Respondent No.6)

.....Respondents

Short reply by way of affidavit of Dr. Hitinder Kaur, Director, Health & Family Welfare, Punjab on behalf of respondent no. 2 in compliance to order dated 21.10.2024.



RESPECTFULLY SHOWETH:

I, the above-named deponent do hereby solemnly affirm and declare as under:

PRELIMINARY SUBMISSIONS: -

1. That the above titled case was listed for hearing at the Hon'ble National Green Tribunal on 21.10.2024.
2. That the resident welfare society of Hansmukhi King Garden situated at Hoshiarpur Highway, Nangal Shama, Chowk, Jalandhar, Punjab has raised a grievance against the setting up of a Composting Centre adjoining their residential area.
3. That the Municipal Corporation, Jalandhar inaugurated composting centre at Khasra No. 38 which originally belonged to the Panchayat of the Village Nangal Shama and was shown to be reserved for school purposes.
4. That the construction is in violation of Rule 11 (1) (g) of Solid Waste Management Rules 2016 by submitting that the plot area of residential complex of the applicant is 6495 sq meters therefore, the rule applies. He has also alleged violation of clause A (vii and viii) of Schedule 1 to SWM Rule, 2016.
5. That the date of hearing at the Hon'ble National Green Tribunal, was 21.10.2024

and the Order passed were:

"8. Issue notice to the respondents for filing their response/reply by way of affidavit before the Tribunal at least one week before the next date of hearing through e-filing. If any respondent directly files the reply without routing it through his advocate then the said respondent will remain virtually present to assist the Tribunal.

9. The applicant is directed to serve the other respondents and file the affidavit of service at least one week before the next date of hearing.

10. Meanwhile, Respondent No. 3, PPCB will ensure that the action of setting up/operation of Composting Centre and Landfill Site is in accordance with SWM Rules, 2016.

11. List on 14.02.2025."

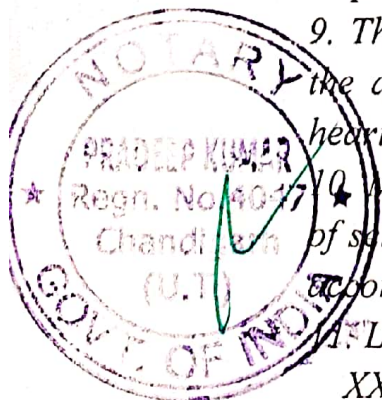
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- 6. That in compliance with the above order of the The National Green Tribunal, New Delhi passed in OA 1247 of 2024, the Respondent No. 2, Department of Health and Family Welfare Punjab through its Secretary has issued directions to the Deputy Commissioner, Jalandhar and Civil Surgeon Jalandhar to take and appropriate action as per prevailing law.
- 7. That it is respectfully submitted that the medical team of Department of Health and Family Welfare, Punjab surveyed the house-holds and made the residents aware about the water borne diseases.
- 8. That the drinking water samples were also collected on 03.02.2025 and sent to the lab for checking.

As per the submissions made above, it is therefore, respectfully prayed that the present OA may kindly be disposed of in the interest of justice.

Place: Chandigarh

The contents of the affidavit/document has been explained to the deponent/executioners He/She has admitted the same to be correct The deponent/executioner has signed Register

Deponent

Dated: 07.02.2025

at Sr. No. 299 P No. 24 Date 7/2/2025

Dr. Hitinder Kaur,

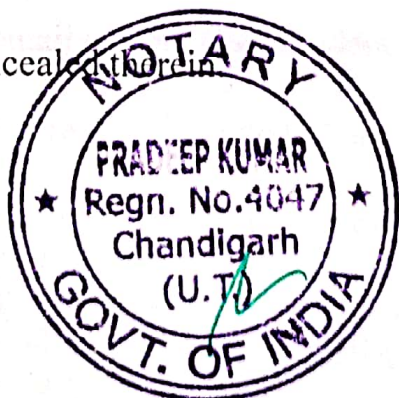
H Kaur

Director Health and Family Welfare, Punjab.

VERIFICATION:

Verified that the contents of above short reply by way of affidavit are true and correct to the best of my knowledge and belief and are based on the information derived from the official record. No part of it is false and nothing relevant has been concealed therefrom.

Place: Chandigarh



Deponent

Dated: 07.02.2025

Dr. Hitinder Kaur,

H Kaur

ATTESTED

Director Health and Family Welfare, Punjab.

PRADEEP KUMAR
Notary, Chandigarh (U.T.)

07 FEB 2025